

N.C.D.C. to supply Agricultural Inputs and essential commodities to Tribals

965. SHRI ARJUN SETHI:

SHRI K. PRADHANI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the National Co-operative Development Corporation has decided to make available agricultural credit and inputs and ensure distribution of essential consumer articles to the tribal population; and

(b) if so, the details regarding its supply to reduce exploitation of the tribals by middlemen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN) (a) and (b). The National Cooperative Development Corporation does not supply agricultural credit and inputs, and essential consumer articles to tribal population. It, however, provides assistance to tribal cooperatives through the State Government to enable them to undertake the aforesaid functions. According to the schemes of the Corporation, assistance is provided for strengthening the share capital base of the Tribal Development Cooperative Corporations [Federations, marketing|processing Societies, and Large-sized Agricultural Multi-purpose Co-operative Societies (LAMPS)]. Tribal cooperatives are also helped for establishing small and medium-size units for processing of agricultural, horticultural, minor forest produce, dairy units, cold storages and for rehabilitation, expansion and moderanisation of the existing processing units.

As on 30th June, 1979, there were more than 2400 LAMPS in the country. Till the end of the year 1978-79, NCDC had sanctioned a total financial assistant of Rs. 11.27 crores to tribal cooperatives for strengthening the share capital base, construction of godowns, purchase of transport vehi-

cles, margin money for undertaking marketing, supply and distribution functions and for strengthening the technical and promotional cells, among others.

The scheme is intended to improve the effectiveness of tribal cooperatives in serving the tribal population better.

Master Plan, Delhi

966. SHRI AMAR ROYPRADHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the first Master Plan (1961-81) of Delhi has not worked the way it was expected to;

(b) if so, the reasons therefor;

(c) whether Government have drafted the Second Master Plan (1981-2001); and

(d) if so, the main outlines of the Second Master Plan?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NAR-AIN SINGH): (a) and (b). Master Plan for Delhi did not intend to provide a rigid pattern of growth. The Master Plan has been successfully implemented to achieve its broad objectives for which it was framed. On account of exceptionally large growth in the City's population some changes were necessitated keeping in view the changing urban needs.

(c) Not yet.

(d) Does not arise.

Procedure for admission of Foreign Students in Indian Universities

967. SHRI AMAR ROYPRADHAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Government have streamlined the proce-